

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 5/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/22/CAA/2018

PETITION NUMBER :

NAME OF THE PETITIONER(S) : TRISA JEWELS & 6 ORS

NAME OF THE RESPONDENT(S) : DADHA PHARMA PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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The Applicant Company



**ORDER**

Counsel for the Applicant present and prayed for time. At request, time is enlarged.

Put up on 16.03.2018 at 10.30 A.M.

—sd—  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk